IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

C.P-12(ND)/2008

In the matter of:

Sh. Ashok Manchanda & Anr.

....PETITIONER

Vs.

M/s. Reviera Bag Manufacturing Ltd. & Ors.

... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 22.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Nityanand Singh, PCS

For the Respondent

:

<u>ORDER</u>

At the request, the matter is adjourned to 05.9.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.8.2017